

## **Details of Schemes/ Projects/ Programmes Underway (as on 14.02.2020)**

### **Modernisation & Strengthening of Intellectual Property Office**

During the 11th Five Year Plan, a Plan Scheme namely, Modernisation and Strengthening of Intellectual Property Office was implemented by this Department. The total Plan outlay for this scheme was Rs. 300 crore. The said scheme has been continued in 12th Five Year Plan with an allocation of Rs. 258 crore. The major components of the project are:-

- Enhancement of human resources.
- Expansion of physical infrastructure at Delhi, Mumbai, Kolkata, Chennai and Ahmedabad.
- IT upgradation to create complete online processing.
- Subscription to patent & non-patent literature required for PCT minimum documentation.
- Digitization of records.
- Sensitization and awareness programmes.
- Establishment of electronic library.
- Furniture and office equipment for modernized environment in IP Offices.

### **National Institute of Intellectual Property Management**

The National Institute of Intellectual Property Management (NIIPM), renamed as Rajiv Gandhi National Intellectual Property Management (RGNIPM), is a part of the Office of CGPDTM and conducts training programmes for officers of the Office of CGPDTM and also awareness programmes for industry and general public. A Plan Scheme, with aim to strengthen the Institute and to develop it on international standards, was implemented by this Department during the 11th Five Year Plan with a total budget allocation of Rs. 27.42 crore. The said Scheme has been continued in the 12th Five Year Plan with an allocation of Rs. 11.5 crore. The scheme also aims to develop the Institute as a think-tank for IPR policy. The major components of the scheme include:-

- Physical infrastructure development.
- Computerization and providing library facilities.
- Providing other infrastructural facilities as IT.

### **Semi-conductor Integrated Circuit Layout Design Registry**

The Semiconductor Integrated Circuits Layout-Design Registry (SICLDR) is the office where the applications on Layout-Designs of integrated circuits are filed for registration of created IPR. The jurisdiction of this Registry is whole of India. The Registry, as per the guidelines laid down in the Semiconductor Integrated Circuits Layout Design (SICLD) Act, 2000 and the Semiconductor Integrated Circuits Layout-Design (SICLD) Rules, 2001, examines the layout-designs of the Integrated Circuits and issues the Registration Certificate to the original layout-designs of the Semiconductor Integrated Circuits.